

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 214 of 2012

Dated : 17th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Torrent Power Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission Respondent(s)

**Counsel for the Appellant(s): Ms. Deepa Chawan
Mr. H.S. Jaggi**

Counsel for the Respondent(s): Mr. Anand K. Ganesan

ORDER

It is submitted by the learned counsel for both the parties that the issues raised in this Appeal are covered in Appeal No. 32 of 2012, which was already disposed of.

In terms of the Judgment in Appeal No. 32 of 2012, this Appeal is disposed of.

(V.J. Talwar)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson